

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

APPEAL NO. 153 OF 2014

Dated : 13th December, 2016

In the matter of:

M/s. Sagar Power (Neerukatte) Pvt. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **31st January, 2017.**

Court Master

sh/dk